

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 26th August, 2016

Time : 11:40 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr.V.K. Shukla, Mr.Raman Yadav & Mr. C.D. Singh, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for MoEF Mr. Rachit Mittal, Adv. (LC)
FOR ADMISSION			
2.	Original Application No. 463/2016 (M.A. No. 853/2016)	M/s Aman Metals Finishers Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Pankaj Kumar Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
4.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016 & M.A. No. 827/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Ms. Savitri Pandey, Adv. Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC
5.	Original Application No. 283/2016 (M.A. No. 858/2016)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar, Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. Jeetender Gupta, Adv. for R-19 Mr. Yogesh Kumar, Adv. for R-23

6.	Original Application No. 296/2016	Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3
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FOR HEARING

7.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms.Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr.Pawan Upadhyay,Adv.for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr.Rishi Agarwala, Adv.forNoticee No.R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9
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8.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 5
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9.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF
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10.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with
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11.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 797/2016 & M.A. No. 860/2016)	Sudieep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for State of Orrisa Ms. Priyanka Sinha, Adv. for R-7
12.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudieep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Anu Tyagi & Ms. Priyanka Sinha, Adv. for State of Jharkhand
13.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
14.	Execution Application No. 16/2016 (M.A. No. 825/2016 & M.A. No. 826/2016 IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla Kumar Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. for Applicant in M.A. 825 & 826/2016
15.	Original Application No. 38/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Day, Adv. with Mr. Shailesh Singh, Applicant in person Ms. Nida Khan, Adv. for R-1 Mr. Abhimanyu Mahajan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-8 Mr. B. V. Niren, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. S. Wasim A. Qadri, Adv.

Date: 26th August, 2016
Time: 3.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING (IN CHAMBER OF HON'BLE MR. JUSTICE U. D. SALVI)			
1.	Review Application No. 25/2016 (M.A. No. 859/2016) IN Original Application No. 455/2015	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in